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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**T.P. No. 43/NCLT/AHM/2017 (New)  
Gujarat High Court C.P. No. 296/2016 with C.A. No. 122/2016 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2017**

Name of the Company: **Leo Coats (India) Pvt Ltd.**

Section of the Companies Act: **Section 391-394 of the Companies Act, 1956**

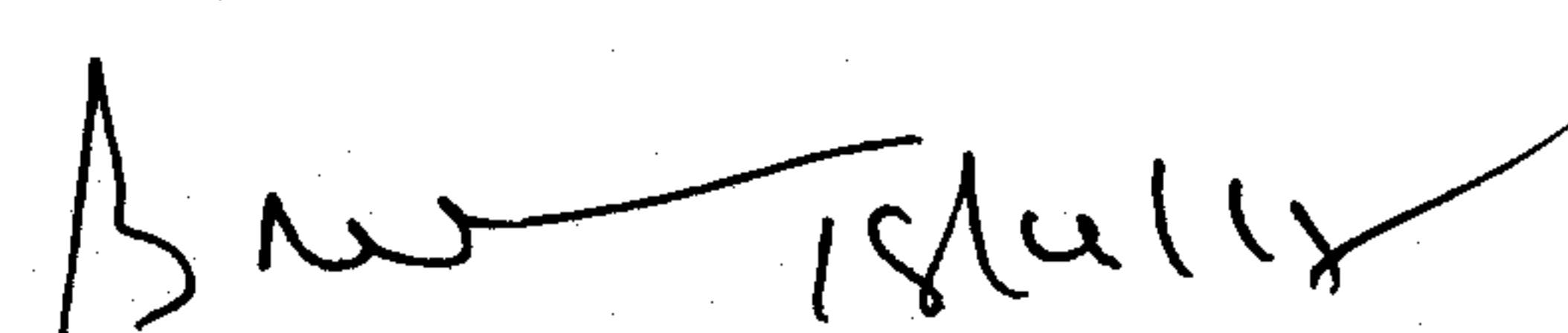
<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	<b>NAVIN K PAHWA</b>	<b>ADV.</b>	<b>PETITIONER</b>	
2.				

**ORDER**

Learned Advocate Mr. Navin Pahwa present for Petitioner.

At request of Learned Counsel for Petitioner.

List the matter on 24.04.2017.



**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 18<sup>th</sup> day of April, 2017.